

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:946
ANSWERED ON:13.07.2004
FARM HOUSES
Singh Shri Prabhunath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

referring to the reply given to USQ NO. 2309 dated 3.12.2002 and state:

(a) whether it is a fact that no action has been taken by the agencies concerned to remove the unauthorised constructions at farm houses in Delhi and initiated proceedings under section 81 of the DLR Act, 1954;

(b) if so, the reasons therefor and the steps taken by the Government to initiate action against 1464 unauthorised constructed farm houses; and

(c) the location-wise list of 1464 unauthorised constructed farm houses indicating the type of unauthorised construction detected during survey?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)to(c): The information is being collected and will be laid on the Table of the Sabha.